

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 3 OF 2025**

**IN THE MATTER OF:**

**Bhishm Tyagi**

V/s

**Applicant**

**State of U.P & Ors.**

**Respondent**

**MEMO OF PARTIES (As per order dated 24.01.2025)**

**Bhishm Tyagi**

Versus

**Applicant**

**1. State of Uttar Pradesh**

Through Secretary, Environment, Forest and Climate Change Department,  
Government of Uttar Pradesh  
17, Rana Pratap Marg, Lucknow, (U.P.), 226001

Email: [pccf-up@nic.in](mailto:pccf-up@nic.in)

**(Respondent No.1)**

**2. Director, Industries Department,**

Government of Uttar Pradesh  
GT Road, Sarvodaya Nagar, Kanpur, Uttar Pradesh 208002

Email: [odopcell@gmail.com](mailto:odopcell@gmail.com)/ [iidcup.84@gmail.com](mailto:iidcup.84@gmail.com)

**(Respondent No.2)**

**3. District Magistrate, Bijnor**

Collectorate Bijnor, Uttar Pradesh 246701

Email: [dmbij@nic.in](mailto:dmbij@nic.in)

**(Respondent No.3)**

**4. Uttar Pradesh State Pollution Control Board (UPSPCB)**

Through Member Secretary  
Building, No. TC-12V Vibhuti Khand,  
Gomti Nagar, Lucknow – 226010, UP

Email: [ms@uppcb.in](mailto:ms@uppcb.in)

**(Respondent No.4)**

**5. M/s. Dev Industries**

Through Mr. Rahul Tyagi and Mr. Sachin Tyagi  
village Baseda Taga, Tehsil Naugawan Sadat,  
District Amroha, Uttar Pradesh-244221

**(Respondent No.5)**